

Calcutta High Court (Appellate Side)

Scrutiny List From 28-07-2021 To 28-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1360/2021	TWILIGHT PROPERTIES PVT LTD AND ANR	SURAJIT BISWAS	18-08-2021	01. SHORT LIST OF DATES AND SYNOPSIS OF THE CASE EXCEEDED THE TWO PAGES LIMIT. 02. PHOTO COPY OF THE LOWER COURT ORDER SHEET IS MISSING. 03. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING).
2	CO	1361/2021	M/S KGN CONSTRUCTION	TIRTHANKAR ROY	18-08-2021	1. PIN CODE NUMBER OF RESPONDENT NO 5 IS NOT PROVIDED. 2. 10-12 NO. RESPONDENTS ADDRESS IS WRONGLY DESCRIBED AS NO. 2 TO 4. 3. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING).
3	CO	1371/2021	SRIDAM HAZRA AND ANR	SARBANANDA SANYAL	18-08-2021	1. THE SALUTATION OF THE HONOURABLE CHIEF JUSTICE IS IMPROPER. 2. THE ORDER DATE ,REFRRED IN THE FIRST PAGE DOES NOT MATCH WITH THAT OF THE CERTIFIED COPY.
4	CPAN	519/2021	ARNAB SAHA	SATYAKI CHAUDHURI	18-08-2021	XEROX COPY OF THE ORDER NOT ATTACHED AFTER THE PRESENTATION FORM
5	CPAN	527/2021	PAYEL SINHA	CHANDRA NATH SARKAR	18-08-2021	PHOTOCOPY OF ORDER IS NOT ATTACHED AFTER PRESENTATION FORM
6	CPAN	528/2021	PAYEL SINHA	CHANDRA NATH SARKAR	18-08-2021	PHOTOCOPY OF ORDER IS NOT ATTACHED AFTER PRESENTATION FORM
7	CRA	240/2021	OM PRAKASH SHAW	PRONAY BASAK	18-08-2021	ADVOCATE WELFARE LOGO IS MISSING ON VOKALATNAMA.
8	CRM	5066/2021	KAPIL DAS@KAPIL DEV DAS	SHATARUP PURKAYASHTHA	18-08-2021	1.SIGNED COPY OF PHOTO I.D. OF DEPONENT IS NOT ATTACHED.
9	CRM	5067/2021	SOMA ROY	SHATARUP PURKAYASTHA	18-08-2021	1.SIGNED COPY OF PHOTO I.D. OF DEPONENT IS NOT ATTACHED.
10	CRM	5076/2021	ARJUMAND BANO	ARUP KUMAR BHOWMICK	18-08-2021	1. WRONG ADDRESSING TO HONBLE CHIEF JUSTICE (ACTING)
11	CRM	5078/2021	NISHANT KUMAR NIRBHAY	ABHIJIT KUMAR	18-08-2021	01. NO INTIMATION OF APPEARANCE IN THE HONBLE

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						HIGH COURT IN PARA 1 OF THE PETITION.
12	CRM	5081/2021	HABIBUR RAHAMAN @BABU AND ANR	DIPAJAN CHATTERJEE	18-08-2021	1) RECEIPT SHOWING PP SERVICE IS NOT ATTACHED.
13	CRM	5084/2021	SAHEDUL HAQUE @ SAHEB @ SAIDUR RAHAMAN AND ANR	SHATAROOP PURKAYASTHA	18-08-2021	PETITIONER PH NO IS MISSING ON PRESENTATION FORM.2. ADVOCATE WELFARE LOGO IS NOT PROVIDED ON VAKALATNAMA
14	CRM	5085/2021	SANTIGOPAL MAITI@SHANTI GOPAL MAITI	PINAK KUMAR MITRA	18-08-2021	1. WRONG ADDRESSING TO THE HONORABLE CHIEF JUSTICE (ACTING).
15	FAT	152/2021	SMT ROOPLEKHA ROY	ANIRBAN GHOSH	18-08-2021	1.MOBILE NO OF THE PETITIONER IS NOT WRITTEN ON THE PRESENTATION FORM. 2. SHORT LIST OF DATES AND SYNOPSIS ARE NOT ATTACHED WITH THE FILE.
16	WPA	12086/2021	SUBHENDU SEN AND ANR	AMLAN KUMAR MUKHERJEE	18-08-2021	01. THE WORD VERSUS IS MISSING IN BETWEEN PETITIONERS AND RESPONDENTS
17	WPA	12090/2021	BRIJIT PATULI MATSYAJIBI SAMABAY SAMITY LTD AND ANR	JAMIRUDDIN KHAN	18-08-2021	WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
18	WPA	12126/2021	HARADHAN DALAY AND ORS	SHYAMAL ROY	18-08-2021	1) SYNOPSIS AND SHORT LIST OF DATES ARE NOT PROVIDED.
19	WPA	12127/2021	MITHALI PATHAK AND ANR	SANJIB DAS	18-08-2021	01. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
20	WPA	12138/2021	ANANDA DIASI	SOURAV PRASANNA MUKHERJEE	18-08-2021	1. THE SALUTATION OF THE HONOURABLE CHIEF JUSTICE IS NOT WRITTEN IN A PROPER WAY.
21	WPA	12139/2021	MOUMITA GHOSH AND ANR	MD HAFIZ ALI	18-08-2021	THE PHONE NO OF THE PETITIONER WRITTEN ON THE PRESENTATION FORM IS INCOMPLETE.
22	WPA	12140/2021	BIKASH HAZRA	SOURAV PRASANNA MUKHERJEE	18-08-2021	THE SALUTATION OF THE HONOURABLE CHIEF JUSTICE IS NOT RIGHT.
23	WPA	12142/2021	KAMAL KUMARI DEVI MODEL SCHOOL	SARBANANDA SANYAL	18-08-2021	1. THE SALUTATION OF THE HONOURABLE CHIEF JUSTICE IS IMPROPER. 2.LIST OF DATES AND POINTS OF LAW ARE NOT ATTACHED WITH THE PETITION. 3. AUTHORISATION CERTIFICATE OF THE ADVOCATE NOT PRESENT ON THE PRAYER PAGE.
24	WPA	12143/2021	S R BUILDCON PVT LTD	SWETA GANGHI	18-08-2021	1. MOBILE NUMBER OF THE PETITION IS NOT PROVIDED

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						ON FORM-A PRESENTATION FORM.
25	WPA	12144/2021	KIRTTIBAS BAIDYA	DYUTIMAN BANERJEE	18-08-2021	1. NAME OF THE FATHER OF THE PETITIONER IS WRONGLY WRITTEN AS BEING NAME OF THE PETITIONER. 2. ONE MORE LIST OF DATES HAS TO BE ATTACHED.
26	WPA	12151/2021	SURINDER KAUR	SOMALI MUKHOPADHYAY	18-08-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING)
27	WPA	12156/2021	RABINDRA NATH MONDAL	SUDIP SARKAR	18-08-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING).
28	WP.CT	53/2021	UNION OF INDIA AND ORS.	KHUSI PRASUN CHATTERJEE	18-08-2021	1. INDEX IS NOT FILLED UP. 2. 2ND JUDGES COPYS ZERO PAGE AND 1ST PAGE OF PETITION IS NOT SIGNED BY ADVOCATE.
29	WPLRT	31/2021	SUKUMAR MAITI AND ORS	RANJIT KUMAR ROY	18-08-2021	1. XEROX COPY OF THE ORDER IS NOT ATTCHED AFTER THE PRESENTATION FORM. 2. CERTIFIED COPY OF THE ORDER OR LEAVE TO FILE WITHOUT CERTIFIED COPY IS NOT PRESENT.